

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 204(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018.

NAME OF THE COMPANY: M/s Globe Express Services (Oversees Group) Ltd. & Anr. Vs. M/s M.M. Cargo Container Line Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:		Mohd. Nazim Khan, RP		
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For the Respondent:		None		
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ORDER

The RP in this case prays for further time to file an appropriate application, as it is submitted that the COC recommended initiation of liquidation proceedings against the Corporate Debtor.

To come up on 6th February, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**